

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 47/2020

**IN THE MATTER OF:**

Ranjan

... Applicant

VERSUS

Central Ground Water Authority & Ors

.... Respondents

**NDOH: 14.09.2021**

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Filed by



(Satender Kumar)

Sr. Environmental Engineer

Date: 13.09.2021

Place: Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
03.02.2021.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 16.04.2019 and was pleased to issue directions with respect to extraction of ground water by M/s New Waqt Club at Mangol Puri, Ram Leela Maidan, Kalamandir, Delhi.
2. That, officials of the DPCC and SDM office inspected the mentioned site on 10.09.2021. During the inspection following was observed:
  - (A) At, Ram Leela Ground, no borewell found. Upon enquiry from nearby residents, Ram Leela was not organised on this ground in 2020, water tankers were used for drinking purpose in earlier functions. Ground is also used for marriage functions and maintained by SDMC.
  - (B) Y-842, Mangolpuri was also visited by the joint team, the premises is being used by some "Sh. Raju" and he informed that he has purchased this house from Sh. Lalit Parshad Sinha about 2 year back before his death.



Copy of the inspection report dated 10.09.2021 is enclosed herewith as

**Annexure-1.**

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3. M/s New Waqt Club does not exist at Ram Leela ground or Y-842, Mangolpuri, as mentioned in the OA.

4. In view of the above findings, no action is warranted by the joint team.

The present status report may kindly be taken on record.



(Satender Kumar)

Sr. Environmental Engineer

Date: 13/09/21

Place: Delhi



**Inspection Report**

Annexure-1

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s Ram Leela Ground..... (3)  
Near Kala Mandir,  
Maryalpur, Delhi
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Ground maintained by DDMC
3. Date of Inspection : 10-09-2021
4. Time of inspection  
 Start of Inspection : .....  
 End of Inspection : .....
5. Name & Designation of the Persons contacted at the industry : .....
6. Kind of Industry : .....
7. Product & Capacity : .....
8. Main Raw Materials : .....
9. Water Polluting : Yes/No      ETP Installed : Yes/No
10. Air Pollution : Yes/No      ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : .....
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
 B. Effluent Discharge : (a) Domestic/ Trade Effluent  
 (b) Unit connected to Conveyance System: Yes/No  
 (c) Discharging into.....
14. Status of Consent {If Any} : .....
15. D.G. Set(s) {if Any} : No....Capacity.....KVA: Acoustic: Yes/No  
 Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : .....
17. Labour : .....
18. Machinery : .....

19. Detail of Power Connection : .....
20. Whether Unit found in Operation : Yes/No
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste : .....
- (a) Status of Authorization (if any) : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules : .....
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : .....
- (k) Quantity (Ton/Annum) : .....

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Remarks (if Any)

During inspection of Ram lake ground, no bore well found. As enquired from nearby residents, Ram lake was not organised on this ground in yr 2020, water tankers were used for drinking purposes in earlier functions. Ground is also used for marriage functions and maintained by SDMC. Address mentioned in the petition Y-842 is being used by some other person "Raju" and reported he has purchased this house from Sh Lalit Laxesh Sinha about 2 years back before his death. No such Club exist at Y-842, Mayapuri, Delhi, as reported.

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Dumond  
0/23 Mayapuri  
M.

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21-148 nishim SP  
P. K. S.

Handwritten signature/initials

Signature  
10/09/21  
(Sunder Singh)  
CE, DMC